

<b>Nomination of cases by Hon'ble The Chief Justice on 14/10/2015</b>			
<b>Sl no.</b>	<b>Case details</b>	<b>Nominated to-</b>	<b>File delivered in section</b>
<b>DB of Hon....., J</b>			
1	Spl. A. - 42/2007	Hon. Dilip Gupta, J.	Spl. A. Section on 14/10/2015
2	FAFO – 3190/2004	Hon. Sudhir Agarwal, J.	FAFO Section on 15/10/2015
3	FAFO – 3191/2004	Hon. Sudhir Agarwal, J.	FAFO Section on 15/10/2015
4	Crl. A. - 6578/2006	Hon. A. K. Tripathi, J.	Crl. A. Section on 15/10/2015
5	Writ C – 35311/2007 ( Restoration Application )	Hon. S. K. Gupta, J.	Writ C-II Section on 15/10/2015
<b>Bench Comprising</b>			
6	Crl. A. - 4702/2012	Hon. Arun Tandon, J. and Hon. K. N. Bajpayee, j.	Crl. A. Section on 15/10/2015
<b>Hon....., J.</b>			
7	Crl. A. - 4086/2013	Hon. Om Prakash, J.	Crl. A. Section on 14/10/2015
8	Bail – 30629/2015 with Nomination Appl – 362975/2015 with Bail – 37192/2013 with Bail – 19703/2013 with Bail – 19532/2013 with Bail – 711/2014	Hon. Bachchoo Lal, J.	Bail Section on 15/10/2015
9	F. A. - 667/2012	Hon. Suneet Kumar, J.	F. A. Section on 15/10/2015
10	S. A. - 1566/1978	Hon. Ashwani Kumar Mishra, J. ( for final disposal )	S. A. Section on 15/10/2015
11	W. P. - 57648/2015	Hon. B. Amit Sthalekar, J.	Computer Fresh Section on 14/10/2015
12	Bail – 36855/2015	Hon. Bharat Bhushan, J.	Computer Fresh Section on 14/10/2015
13	Bail – 36854/2015	Hon. Bharat Bhushan, J.	Computer Fresh Section on 14/10/2015
14	W. P. - 54087/2015	Hon. Suneet Kumar, J.	Computer Fresh Section on 14/10/2015
<b>Appropriate Court dealing with such matters</b>			

15	Bail – 9089/2015 with Bail – 15166/2014	Appropriate Court dealing with such matters	Bail Section on 15/10/2015
16	Bail – 42123/2014 with Bail – 1235/2013 with Bail – 16501/2012	Appropriate Court dealing with such matters	Bail Section on 15/10/2015
17	Bail – 44097/2014 with Bail – 34989/2011	Appropriate Court dealing with such matters	Bail Section on 15/10/2015
18	Bail – 43534/2014 with Bail – 29563/2013	Appropriate Court dealing with such matters	Bail Section on 15/10/2015
19	C.E.A. - 265/2009	Appropriate Court dealing with such matters	STR/TTR Section on 15/10/2015
20	F. A. - 458/1984	Appropriate Court dealing with such matters	F. A. Section on 15/10/2015
21	F. A. - 605/2005	Appropriate Court dealing with such matters	F. A. Section on 15/10/2015
22	Writ C – 53924/2009	Appropriate Court dealing with such matters	Writ C-II Section on 15/10/2015
23	Writ C – 54750/2015	Appropriate Court dealing with such matters	Writ C-II Section on 15/10/2015
<b>Special Order</b>			
24	CrI. Revision – 64/2015	Place before Hon'ble Sudhir Kumar Saxena, J. when the Ld. Judge is available for judicial work at Allahabad,	CrI. Revision Section on 15/10/2015
25	A482 – 29831/2015 with A482 – 27454/2015	Place before regular Bench as per roster.	Computer Fresh Section on 14/10/2015
<b>Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015</b>			
26	W. P. - 57400/2015	Hon. B. Amit Sthalekar, J.	Computer Fresh Section on 14/10/2015
27	W. P. - 56675/2015	Hon. Suneet Kumar, J.	Computer Fresh Section on 14/10/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

I/C J.R.( LISTING )  
15/10/2015